

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
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Commercial Complex (BDA),
Indiranagar,
Bangalore - 560 038

Dated : 3-8-87

APPLICATION NO. 637 to 639 / 86 (F)

Applicant

Shri M.D. Chandrasekharaiyah & 2 Ors v/s **The Divisional Railway Manager
Bangalore Division & 15 Ors**

To

1. Shri M.D. Chandrasekharaih
2. Shri A. James
3. Shri M. Pavadaswamy

(Sl Nos. 1 to 3 - C/o Shri M. Raghavendra Achar, Advocate
1074-1075, Banashankari 1st Stage
Sreenivasa Nagar II Phase
Bangalore - 560 050)

4. Shri M. Raghavendra Achar
Advocate
1074-1075, Banashankari I Stage, Sreenivasanagar II Phase, Bangalore - 560 050
Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAXX/

~~INTERIM ORDER~~ passed by this Tribunal in the above said

application on 29-7-87

Encl : as above

B. V. *Neely*
DEPUTY REGISTRAR
~~EXTRADITION REC'D~~
(JUDICIAL)

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

ORDER SHEET

Application No s. 637 to 639 of 198 7 (F)

Applicant

M.D. Chandrasekharaih & 2 Ors

**v/s The Divisional Railway Manager,
Bangalore Division & 15 Ors**

Advocate for Applicant

Advocate for Respondent

M. Raghavendra Achar

Respondent

Date	Office Notes	Orders of Tribunal
		<p><u>CHRKM(J)/PSM(A)</u> <u>29.7.1987.</u></p> <p>These applications have come up for admission today. Shri M. Raghavendrachar, learned counsel for the applicants, seeks permission to withdraw these applications with liberty to file fresh applications, if he chooses to do so.</p> <p>Permission sought for is granted, and the applications are rejected at the stage of admission as withdrawn.</p> <p><i>E.M.</i> <i>P.F.</i></p> <p><i>B.V. Venkateshwar</i></p> <p>MEMBER(J) MEMBER(A)</p> <p>dms.</p> <p>3/8</p> <p>DEPUTY REGISTRAR CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>